

## NOTICE

Please take notice that Hon'ble Division Bench No. 01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not sit today i.e on 25.10.2021. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, listed before Their Lordships may be mentioned before Hon'ble Division Bench No. 02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mrs. Justice Anubha Rawat Choudhary in Court No. 12 .

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single today i.e on 25.10.2021 at 12.00 P.M in Court No. 02 and take up the cases notified before His Lordship .

Please take notice that Hon'ble Mr. Justice Sanjay Prasad will sit at 11.30 A.M. instead of 10.30 A.M. on 25.10.2021.

Dated the 25<sup>th</sup> October, 2021  
High Court of Jharkhand, Ranchi

By Order,  
Sd/-  
(Sanjeev Kumar Das)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Monday The 25<sup>th</sup> October 2021**

**COURT NO. 2**

**SINGLE BENCH (BENCH ID-24812)**

**AT 12:00 PM**

**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Fresh Filing (Admission)**

1	W.P(C)/7725/2013	MANAGING COMMITTEE OF MADARSA MAZHARUL ULOOM THROUGH ITS SECRETARY ALIMUDDIN SHEIKH <b>vs</b> EDUCATION	NEHALA SHARMIN SHRAVAN KUMAR	BHAWESH KUMAR RUBY PARWEEN CHANDRA G. A. BARDHAN
	CODE OF CIVIL PROCEDURE, 1908			
2	W.P(C)/7740/2013	CHANDESHWAR KAPAR <b>vs</b> CO OPERATIVE	RAKESH RANJAN	BHAWESH KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
		<b>Admission</b>		
3	W.P(C)/714/2013	MADAN KARMAKAR <b>vs</b> REVENUE DEPARTMENT	AKSHAY KR MAHATO MAHESH KR SINHA	VIKASH KISHORE PRASAD
	CODE OF CIVIL PROCEDURE, 1908			
4	W.P(C)/718/2013	SONA RAM HANSDA <b>vs</b> FISHERY AND	AKSHAY KR MAHATO	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	CODE OF CIVIL PROCEDURE, 1908			
5	W.P(C)/806/2013	KISHOR KUMAR CHOPRA AND ORS <b>vs</b> PERSONNEL AND ADMINIS REFORM	NAVIN KR SINGH SHIV SHANKAR KUMAR ASHOK KR PANDEY MANOJ TANDON	RAM NIVAS ROY SANJAY PIPRAWALL
	EXAMINATION MATTER			
6	W.P(C)/809/2013	CHINTAMAN SAO <b>vs</b> HASINA KHATOON AND ORS	RAJEEV RANJAN TIWARY	SANTOSH KUMAR PRABHAT KR SINHA
	IA NO, 8577/2017 (For Substitution Petition) CODE OF CIVIL PROCEDURE, 1908			
7	W.P(C)/812/2013	CENTRAL COALFIELDS LTD <b>vs</b> SRI ASHOK	VIJAY KANT DUBEY RANJAN KUMAR KAUSTAV PANDA NAGMANI TIWARI	NIRAJ KISHORE BIRENDRA KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
8	W.P(C)/843/2013	GAYA DAS BHOKTA AND ANR <b>vs</b> REVENUE DEPARTMENT	BALESHWAR YADAV JAY SHANKAR TIWARY	MD. SHAMIM AKHTAR MANOJ KR. NO.3 A K SRIVASTAVA BADAL VISHAL
	LAND ACQUISITION ACT 1894			
9	W.P(C)/878/2013	SURESH EKKA <b>vs</b> RAJAN KHALKO	CHANDRAJIT MUKHERJEE ARBIND KUMAR SAHAY GAURAV PIYUSH AMIT KUMAR DAS WARDA KHAN	RAJESH KUMAR ROHITASHYA ROY ALIS ROHIT ROY CHANDRA SHEKHAR SINGH PIYUSH CHITRESH
	IA NO, 1942/2021 (For Substitution Petition), 6321/2013 (For Stay Vacating Petition) CODE OF CIVIL PROCEDURE, 1908			
10	W.P(C)/914/2013	NIRANJAN LAL AGRAWAL AND ORS <b>vs</b> FINANCE	SHOBHAKAR MISHRA VIKESH KUMAR MD.MURTAZA AJIT KUMAR	INDRAJIT SINHA MD. MOKHTAR KHAN ASHISH JHA AJAY KUMAR SAH KRISHANU RAY ARPAN MISHRA
	IA NO, 2156/2018 (For Stay Of Proceedings) CODE OF CIVIL PROCEDURE, 1908			
11	W.P(C)/961/2013	VISHNU NARAIN DUTTA SINGH AND ORS <b>vs</b> REVENUE DEPARTMENT	ARVIND KUMAR CHOUDHARY	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	REG. FEE MATTER			

**NOTIFIED CASES CAUSELIST COURT NO 2-FOR MONDAY THE 25TH OCTOBER 2021 HIGH COURT OF JHARKHAND, RANCHI - 2 -**

12	W.P(C)/1340/2013	JHARKHAND STATE ELECTRICITY BOARD <b>vs</b> DAMODAR VALLEY CORPORATION AND ORS	MUKESH KR SINHA PRABHAT SINGH RAHUL KUMAR	SUDARSHAN SHRIVASTAVA TAPASH KABIRAJ DEBOLINA SEN ARBIND KUMAR AMIT KUMAR DAS
	ELECTRICITY-00			
13	W.P(C)/1352/2013	OM PRAKASH CHOUDHARY <b>vs</b> NILARANI JAISWAL AND ANR	AASHISH KUMAR GAURAV	ARVIND KUMAR CHOUDHARY
	CODE OF CIVIL PROCEDURE, 1908			
14	W.P(C)/1363/2013	SHRAWAN KUMAR AND ANR <b>vs</b> COLLECTARIATE	HEMANT KR SHIKARWAR MADHURI KUMARI NEMISH KUMAR	RAJESH KUMAR VINOD KUMAR SAHU
	CODE OF CIVIL PROCEDURE, 1908			
15	W.P(C)/1689/2013	SPENCER DISTILLERIES AND BREWERIES PVT LTD THROUGH ITS DIRECTOR MANISHA SAHAY <b>vs</b> EXCISE DEPARTMENT	SHEKHAR SINHA PRAVEEN KUMAR	A.G CHANDRA PRABHA PARTH S. A. SWAROOP PATI
	CODE OF CIVIL PROCEDURE, 1908			
16	W.P(C)/1695/2013	PRAMOD KUMAR SHARMA AND ORS <b>vs</b> COLLECTARIATE	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	MD. SHAMIM AKHTAR MANOJ KR. NO.3 SARVENDRA KUMAR BABAN PRASAD ARBIND KR SINHA
	CODE OF CIVIL PROCEDURE, 1908			
17	W.P(C)/1749/2013	BISHUN RABIDAS <b>vs</b> THE STATE OF JHARKHAND AND ORS.	JITENDRA KUMAR JITESH KUMAR ARBIND KR SINHA	MD. SHAMIM AKHTAR RAM NIVAS ROY PRASHANT KUMAR SINGH AMIT KUMAR
	LAND ACQUISITION-00			
<b>wt18</b>	W.P(C)/1734/2013	GANESH RABIDAS <b>vs</b> THE STATE OF JHARKHAND AND ORS.	JITENDRA KUMAR JITESH KUMAR ARBIND KR SINHA	VIKASH KISHORE PRASAD RAM NIVAS ROY
	LAND ACQUISITION-00			
19	W.P(C)/1948/2013	WRECKO GLASS INDUSTRIES REPRESENTED THROUGH ITS PROPRIETOR GEORGE WRECKO <b>vs</b> CHIEF SECRETORY	DEEPAK KUMAR SUSHIL DWIVEDI SANJAY KR PANDEY 2	AJIT KUMAR RUPESH SINGH RAHUL SABOO
	IA NO, 1589/2019 (For Misc.) CODE OF CIVIL PROCEDURE, 1908			
20	W.P(C)/2404/2013	SMT SHAILA DEVI ALIAS SHAILA KUMAR AND ANR <b>vs</b> RAILWAYS	RASHMI KUMAR MILAN KUMAR BHAIYA VISHWAJEET KUMAR. ARVIND KR SINGH	RAM NIVAS ROY GANESH PATHAK MAHESH TEWARI
	PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT,1971			